

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 22nd September, 2017

No.HC.VII-167 (Pt.-II)/2014/ 4832 /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a two days training programme on 'Judicial Magistrate and Human Rights: Issues and Challenges', scheduled to be held on October 07 – 08, 2017 in the Indian Law Institute, New Delhi-

Sl. No.	Name & Designation	Contact Details
1.	Smti Priyanka Hazarika Nair, Munsiff No.1, Dibrugarh	Mob. No. 08753945403 e-mail: priyankahaznair@gmail.com
2.	Smti Sutapa Bhusan, Judicial Magistrate, 1 st Class, Cachar, Silchar	Mob. No. 09435075051 e-mail: sutapabhusan@gmail.com

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/ 4833 - 4848 /A dated 22 .09.2017

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Dibrugarh / Cachar, Silchar. *He / she is requested to inform the nominated participant of his / her respective District accordingly.*
6. Shri Jaideep Singh Kochher, Joint Secretary (Training & Research), National Human Rights Commission, New Delhi.
7. Shri Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi

8. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
9. Smti Priyanka Hazarika Nair, Munsiff No.1, Dibrugarh
10. Smti Sutapa Bhusan, Judicial Magistrate, 1st Class, Cachar, Silchar

It is for information of the nominated participants that the programme is being organized by the Indian Law Institute in collaboration with National Human Rights Commission (NHRC). The details of the programme *will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') as soon as the same is received by this Registry. The participants may contact the following persons in case of any difficulty in attending the programme-*

(i) Shri Jaideep Singh Kochher, Joint Secretary (Training & Research)

Telephone No. (011)-24663220, 24663219

Fax No. (011)-24651332, 24651329

e-mail: jst.nhrc@nic.in


(ii) Shri Shreenibas Chandra Prusty, Registrar, Indian Law Institute

e-mail: registrar@ili.ac.in

Mob. No. 07835804446

11. The Administrative Officer, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 22.9.17

Registrar (Judicial)